

Urgent Public
Importance

MOTION

[Shri Manubhai Shah]

- (b) Review by the Government of the working of the above Company. [Placed in Library, See No. LT-2120/60].

**EMPLOYMENT PATTERNS OF ALUMNI OF
DELHI UNIVERSITY**

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of the summary of the conclusions of the report of the employment patterns of the alumni of Delhi University. [See Appendix IV, annexure No. 64].

**REPORT OF TRADE DELEGATION TO WEST
EUROPEAN COUNTRIES**

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to lay on the Table a copy of the Report of the Indian Government Trade Delegation to West European Countries (September-October, 1959). [Placed in Library, See No. LT-2122/60].

12.01½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) 'In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 19th April, 1960, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

(2) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 14th April, 1960, adopted the following motion in regard to the Joint Committee on Offices of Profit:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect two Members to the Joint Committee on Offices of Profit in the vacancies caused by the retirement of Shri Amolakh Chand and Shri Rajendra Pratap Sinha from the Rajya Sabha and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two Members from among themselves to the said Joint Committee to fill the vacancies."

I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Thursday, the 21st April, 1960, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Joint Committee to fill the vacancies:—

1. Shri M. Govinda Reddy
2. Shri Rajendra Pratap Sinha.'

12.02½ hrs.

**ESTIMATES COMMITTEE
EIGHTY-FIFTH REPORT**

Shri Dasappa (Bangalore): I beg to present the Eighty-fifth Report of the Estimates Committee on the action taken by Government on the recommendations contained in the Fifty-seventh Report of the Estimates Committee on the Ministry of Finance (Department of Revenue)—Central Excise Department.

12.02½ hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE**

STRIKE BY MICA DEALERS IN BIHAR

Shri S. M. Banerjee (Kanpur): Under Rule 197, I beg to call the